

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 242 of 2012 &
IA No. 389 of 2012

Dated : 9th November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Association of Steel Rolling Mills & Furnaces & Ors. Appellant (s)
Versus

Uttar Pradesh Electricity Regulatory Commission ...Respondent (s)
& Ors.

Counsel for the Appellant(s): **Mr. Anand K. Ganesan**
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 389 of 2012 (Appl. for Stay) to the Respondents returnable on 22.11.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, post the I.A. No. 389 of 2012 for hearing on **22.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk